COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 606 OF 2018 IN</u> DFR NO. 1259 OF 2018

Dated: 6th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

TANGEDCO Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Ms. S. Amali

Counsel for the Respondent(s) : Mr. Deepak Khurana for R-2

Mr. M.G. Ramachandran for R-3

ORDER

The learned counsel, Mr. Deepak Khurana, appeared on behalf of Respondent No.2 and the learned counsel, Mr. M.G. Ramachandran appeared on behalf of Respondent No.3. None represented for Respondent No.4.

Learned counsel appearing for the Appellant prays for one week's time to serve notice to Respondent Nos.1 & 5.

Submission made by learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter on <u>13.08.2018</u> to enable him to take necessary steps and also undertake affidavit of service, as requested by the learned counsel appearing for the Appellant.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

bn/pr